

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (PIL) No. 718 of 2021**

Federation of Jharkhand Sand Traders Association .... ... Petitioner

Versus

The State of Jharkhand & Ors. .... ... Respondents

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**CORAM :**                   **HON'BLE THE CHIEF JUSTICE**  
                                  **HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Petitioner           : Mr. Vikas Pandey, Advocate

For the Respondents       : Mr. Piyush Chitresh, A.C. to A.G.

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**Oral Order**  
**05/ Dated 23.09.2021**

As prayed on behalf of the State, put up this case on  
07.10.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**